

[11 May, 2006]

RAJYA SABHA

the North-Eastern Industrial Policy, 1997 by issuing notification in respect of the additional industrial complexes of wood "Based industry;

if so, the details thereof and by when the notification is likely to be" issued; and

if the reply to part (b) above be in the negative, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH): (a) No, Sir.

(b) and (c) Do not arise.

**New series on prices and cost of living index**

\*378. SHRI TAPAN KUMAR SEN:

SHRICHITTABRATAMAJUMDAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

whether Government have introduced new series on Prices and Cost of Living Index with 2001=100 as the base year;

if so, whether Central trade unions were consulted in this regard;

whether all the Central trade unions had opposed the introduction of the same;

if so, the points raised by the Central trade unions;

if so, the details of outcome of the consultation; and

if not, the reasons therefor?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) With the approval of the Government, the Labour Bureau has released on 9th March, 2006 the new series of the Consumer Price Index for Industrial Workers (CPI-IW) on base 2001=100 w.e.f, monthly index pertaining to January, 2006.

Yes, Sir.

and (d) While there was broad consensus on technical aspects, enhanced participation in the entire exercise of a new series was sought by the Trade Unions.

(e) and (f) As a follow up of the National Level Users' Meeting on 19-20th May, 2005, and a meeting with the representatives of Central Trade Unions on 9th Sept., 2005, both held under the chairmanship of Secretary, Ministry of Labour & Employment, another meeting of the Technical Committee on Statistics of Prices and Cost of Living (TAC on SPCL) with three members each representing all the Central Trade Unions and all Employers' Organisation as special invitees, was held on 17th Feb., 2006 under the chairmanship of Secretary, Ministry of Statistics & Programme Implementation and Director General, Central Statistical Organisation, in which the release of the new series was recommended.

#### **Statehood to Delhi**

\*379. SHRI RAJEEVSHUKLA:

SHRI JAIPARKASH AGGARWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

whether Government have initiated any exercise to examine the issue of granting full Statehood to Delhi; and

if so, the status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) and (b) Yes, Sir. the proposal to grant statehood to Delhi has been referred for in-depth examination to an Inter-Ministerial Committee of officials, which includes a representative of the Government of NCT of Delhi

#### **Disaster Management Institutes**

\*380. SHRI S.M. LALJAN BASHA: Will the Minister of HOME AFFAIRS be pleased to state :

whether Government have set up any Disaster Management Institutes under the aegis of the National Disaster Management Authority;

if so, what specific subjects will be analysed and tackled through such institutes dealing with Disaster Management;

whether NDMA has also co-opted some universities in this task; and

the details of the steps taken by NDMA in this regard in the last four months?